For Immediate Release

Telecom Regulatory Authority of India

Subject: Beware of fraud in the name of TRAI

New Delhi, 9thof August 2019: It has been brought to the notice of Telecom Regulatory Authority of India that some companies / agencies / individuals are fraudulently asking members of public to deposit money in their personal / companies account as Government Tax under Telecom Act for leasing their premises for installation of mobile towers. These companies / agencies / individuals become unreachable after collection of money. They are also issuing fake 'No Objection Certificates / Permissions' for the Installation of Tower purportedly issued by Ministry of Communications and Information Technology.

The public at large is hereby informed that Telecom Regulatory Authority of India (TRAI) is neither directly nor indirectly involved in any manner, in levy of any tax / fees on leasing of premises for installation of mobile towers or for issuing any 'No Objection Certificates' for the purpose.

Anyone dealing or entering into agreements with such companies / agencies / individuals will be doing so at his / her own risk and TRAI shall not be responsible for any claim or loss or damages, whatsoever, suffered directly or indirectly. Affected persons may take up the matter with the law enforcing agencies.